

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 169-175 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

Name of the Company: Virendra R Gandhi Ors.
V/s.
Vadilal Industries Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA SANDIP SINGHI	Advocate	Respondent No. 3.	<i>M. Godiawala</i>
2.	A. R. Sheth	Adv. & Solicitor	Petitioner	<i>Arjun Sheth</i>
3.	PRIYAL PARIKH FOR NANAVATI ASSOCIATES	Advocate	Respondent 1, 6	<i>Priyal Parikh</i>
4.	KEYUR GANDHI	Advocate	Respondent 1, 6	<i>Keyur Gandhi</i>
5.	Parth Contractor	Advocate	Respondent	<i>Parth Contractor</i>

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Keyur Gandhi with Learned Advocate Ms. Priyal Parikh present for Respondents Nos. 1, 6. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singhi present for Respondent No. 3. Learned Advocate Mr. Parth Contractor present for Respondent.

Both sides Counsels represented that settlement process is going on.

List the matter on 13.09.2017.

BIKKI RAVEENDRA BABU
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of August, 2017.